

E-A 08/2025/E2

49

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
Original Application NO.26 OF 2025 / EZ

Youth United for Sustainable Env. Trust ...Applicant

VERSUS

State of Odisha & Others ...Respondents

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SPCB Odisha, R.No.5

Kolkata

Through

Date:

Smt Papiya Banerjee Bihani,
Advocates for the Respondent No.5
(State Pollution Control Board, Odisha)
e-mail:pbanerjeebihani@gmail.com

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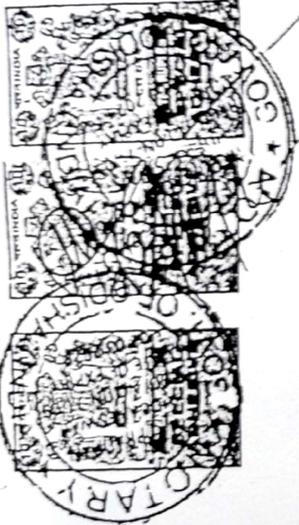
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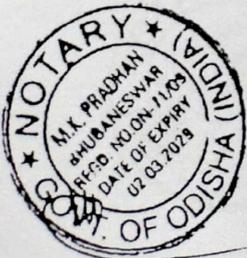
23 DEC 2025

AFFIDAVIT ON BEHALF OF STATE
POLLUTION CONTROL BOARD, ODISHA,
R.NO. 5 IN COMPLIANCE TO ORDER DATED
22.07.2025 OF THIS HON'BLE TRIBUNAL.



I, Smt. Uma Nanduri, IFS, wife of Sri Prem Kumar Jha, IFS aged around 58 years, at present working as Member Secretary, State Pollution Control Board, having my office at Paribesh Bhawan, A/118, Nilakantha Nagar, Unit-VIII, P.O. Nayapalli, Bhubaneswar, Dist – Khurda, Odisha-751012, do hereby solemnly affirm and state as under:

- 1. That I am the Member Secretary of the Respondent No.5 Board and, as such, am well-acquainted with the facts

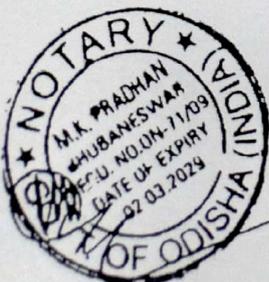


and circumstances with the case and competent to swear this affidavit.

2. That this Hon'ble Tribunal vide their order dtd.22.07.2025 has been pleased to dispose of the OA with direction to the R-5 Board to investigate into the matter of dumping of fly ash and identify the violators and take further follow up action for recovery of environmental compensation and file affidavit of compliance by 31.12.2025. The relevant para-43 and 44 of the order dtd.22.07.2025 are extracted below:

43. We, therefore, dispose of this Original Application with a direction to the Odisha State Pollution Control Board to investigate the matter of dumping of 40,687 MT of fly ash over 16,275 sq.m/4.0 Ac. (approximately) and when the violator has been identified, proceedings for recovery of Environmental Compensation shall be initiated against the violator, giving due notice and opportunity of hearing as required by law.

44. The Original Application is disposed of with the aforesaid direction. The Respondents



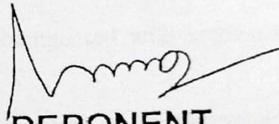
shall also file affidavit of compliance by
31.12.2025.

3. That in compliance to the aforesaid direction of this Hon'ble Tribunal, the Regional Officer, Angul of the R-5 Board and the Asst. Environmental Scientist, Regional Office, Angul of R-5 have carried out inspection on dtd. 19.12.2025 in order to ascertain / verify the violator, who has dumped the fly ash. During the course of inspection, they have consulted some of the local shop keepers nearby the alleged site and also contacted the nearest fly ash producing industry namely M/s. GM Iron & Steel Company Ltd. and failed to ascertain the name of the violator, who has dumped the fly ash. A copy of the inspection report along with its annexures is annexed to this affidavit and marked as ANNEXURE - R5/3 Colly.
4. That this affidavit is filed in compliance to the order dtd.22.07.2025 of the Hon'ble Tribunal in order to bring on record the copy of inspection report at Annexure-R5/3 Colly.



MANJULA KUMAR PRADHAN
NOTARY PUBLIC
BHUBANESWAR
REGD. NO. ON/11/2009
PH - 9437627119 (M)

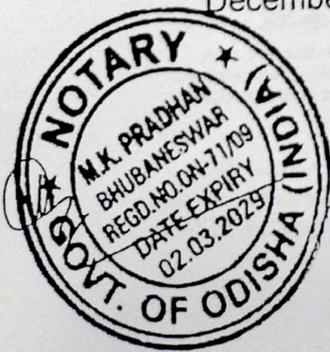
- 5. That the Respondent No.5 Board craves the leave of this Hon'ble Tribunal to file further affidavit if necessary for effective adjudication of this case.
- 6. That the annexure annexed to the present affidavit is true and correct copy of its original.
- 7. That the contents of the above paragraphs are true and correct to the best of my knowledge, as derived from the official records, and that nothing material has been concealed therefrom.


DEPONENT
 Member Secretary
 State Pollution Control Board
 Odisha, Bhubaneswar

VERIFICATION:

I, the above named deponent, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge, as derived from official records, and that nothing material has been concealed therefrom.

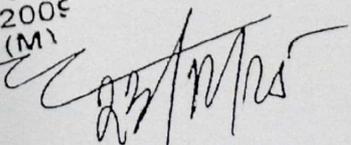
Verified at Bhubaneswar on this the 23rd day of December, 2025.



SWORN BEFORE ME

MANJULA KUMAR PRADHAN
 NOTARY PUBLIC
 BHUBANESWAR
 REGD. NO. ON/11/2009
 PH - 9437627119 (M)


DEPONENT
 Member Secretary
 State Pollution Control Board
 Odisha, Bhubaneswar



Inspection Report on O.A. No. 26/2025/EZ – Youth United for Sustainable Environment Trust vrs. State of Odisha and Others before the National Green Tribunal, Eastern Zone, Kolkata-reg.

The Hon'ble NGT, EZB, Kolkata while disposing the aforesaid OA vide their order dtd.22.07.2025 at para-43 has been pleased to pass the following direction and directed the Board to file compliance affidavit by 31.12.2025.

43. *We, therefore, dispose of this Original Application with a direction to the Odisha State Pollution Control Board to investigate the matter of dumping of 40,687 MT of fly ash over 16,275 sq.m/4.0 Ac. (approximately) and when the violator has been identified, proceedings for recovery of Environmental Compensation shall be initiated against the violator, giving due notice and opportunity of hearing as required by law.*

In compliance to the aforesaid direction and in order to ascertain about the violator, who has dumped the fly ash over the alleged area, a site visit was conducted by the following Board officials on 19.12.2025.

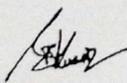
1. Er. Ramesh Kumar Ekka, Senior Environmental Engineer & Regional Officer, SPC Board, Angul
2. Sri. Soumya Ranjan Kuanr, Assistant Environmental Scientist, Regional Office, SPC Board, Angul

Observations on the day of Visit:

1. It was observed that, the alleged areas have been covered and compacted with soil/earth. Some plantations have also been done over the site.
2. During inspection, the local shopkeepers nearby the alleged site namely, Sri Satrughana Behera, Sri Sibananda Biswal and Sri Prakash Chandra Biswal have been interacted in order to ascertain the name of the violators. All the above persons unanimously informed that they didn't have any knowledge about the matter and they were not aware about the source of the fly ash from which it has been dumped in the alleged site since dumping had been mostly done during night time when their shops were closed.
3. The nearest fly ash producing industry namely, M/s. GM Iron & Steel Company Ltd. was also contacted and Sri Tapan Kumar Dhar, Manager (HR/IR) of the industry was interrogated over their involvement in this matter. In response, the industry has submitted a letter to this office on dtd.19.12.2025 intimating that they strictly adhere to all environmental norms and statutory guidelines related to fly ash handling and disposal. Copy of the said letter dtd.19.12.2025 is enclosed as **Annexure-I**.

Conclusion:

From the above observations, the details of the violators could not be ascertained.


Asst. Env. Scientist
State Pollution Control Board
Regional Office, Angul

S.R. Kuanr
Asst. Env. Scientist
RO SPCB, Angul


Regional Officer
State Pollution Control Board
Regional Office, Angul

R.K. Ekka
Regional Officer
RO SPCB, Angul

**GM Iron & Steel Company Ltd.**

Adm Office: Rairangpur, Mayurbhanj, Odisha-757043

Tel +91-6794-222834, Fax +91-6794-222698

E-mail: gmsteelbbsr@gmail.com

CIN- U27310WB2007PLC113658

Ref. No.: GMISCL/SPCB/024/2025-26

Date:-19/12/2025

To
The Regional Officer
State Pollution Control Board, Angul
Industrial Estate, Hakimpada
Odisha – 759143

Sub.: Submission regarding enquiry on alleged fly ash dumping

Respected Sir,

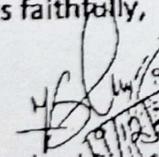
With due respect, this is to inform you that an enquiry was conducted today by the officials of SPCB, Angul, regarding the alleged dumping of fly ash near NH (New Surya Hotel).

In this connection, we would like to categorically state that **GM Iron & Steel Company Limited has not carried out any dumping of fly ash at the said location or in the prescribed area.** The company strictly adheres to all environmental norms and statutory guidelines related to fly ash handling and disposal.

This submission is made for your kind information and records.

Thanking you.

Yours faithfully,


Authorized Signatory
For GM IRON & STEEL COMPANY LIMITED



BBSR Off: HIG-B/B, Jagannath Vihar, Baramunda, Bhubaneswar- 751003, Odisha, Tel: +91-6742354345, Fax: +91-674-234
Kol. Off. : Waterloo Street, 2nd Floor, Kolkata-700 069, Tel: +91 33 2248 2623, Fax: +91-33 2248 0602